

EGGS

*1236. **Shri Ganpati Ram:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether eggs are exported to or imported from any country; and

(b) if so, to or from which countries and how much?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 30.]

CONSTRUCTION OF VILLAGE APPROACH ROADS

*1237. **Shri M. D. Joshi:** (a) Will the Minister of Transport be pleased to state whether Government have offered grants to the States for construction of village approach roads under the Five Year Plan?

(b) If so, what amount and how much for Bombay?

(c) Have the Bombay Government utilized the entire amount offered and if not, why not?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Grants aggregating Rs. 56 lakhs have been offered to State Governments from the Central Road Fund (ordinary) Reserve for the construction of village approach roads under the Village Road Development Co-operative Scheme. The grant offered to Bombay is Rs. 3 lakhs.

(c) Specific proposals for utilising the grant have not so far been received from the Bombay Government and no portion of the grant has as yet been drawn by them.

OVERSEAS COMMUNICATIONS SERVICE

*1238. **Shri T. B. Vittal Rao:** Will the Minister of Communications be pleased to state:

(a) who are the owners of the cables operated by the Overseas Communications Services;

(b) how much rent, if any, is paid annually and to whom; and

(c) what is the general proportion of messages sent outside India (i) through cables and (ii) on wireless circuits?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Cable and Wireless Limited a company of the United Kingdom Government.

(b) No rent is paid. The entire Commonwealth Telecommunications system, comprising the submarine cables and radio stations used for the working of the external telegraph, telephone and radiophoto services of the Commonwealth countries who are partners to the Commonwealth Telecommunications Scheme, is treated as a common-user system the expenses of which are pooled and shared between the member Governments in proportion to the net revenues derived by them from the above services.

(c) The proportion of messages sent by Cables and on Wireless is roughly 21:79.

CONTRIBUTORY HEALTH SERVICE SCHEME

*1239. **Shri Kandasamy:** (a) Will the Minister of Health be pleased to state whether physicians practising other systems than allopathic will also be appointed under the Contributory Health Service Scheme?

(b) Is the Scheme voluntary or compulsory?

The Minister of Health (Rajkumari Amrit Kaur): (a) The answer is in the negative.

(b) The Scheme is compulsory.

COAL WAGONS

*1240. { **Shri Jhulan Sinha:**
Shri Anirudha Sinha:
Th. Jugal Kishore Sinha:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some coal wagons intended for Muktapur Jute Mills were recently utilised by the Railways; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). In the beginning of February, 1954,